

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 5201**

**TO BE ANSWERED ON THE 27TH MARCH, 2018/ CHAITRA 6, 1940 (SAKA)
INTERLOCUTOR ON KASHMIR**

**5201. SHRI JYOTIRADITYA M. SCINDIA:
SHRI GAURAV GOGOI:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Union Government's appointed Interlocutor on Kashmir has recently made some remarks on the recent spate of violence in the region;

(b) if so, the details thereof and the extent to which the Government/various forces on Indo-Pak border have accepted the remarks made by the Interlocutor on Kashmir;

(c) whether the Union Government is aware that the situation in the border areas on Indo-Pak border have now become more sensitive and civilians have been largely affected;

(d) if so, the corrective measures the Government proposes to take in this regard; and

(e) the details of the latest policy of the Government on Kashmir issue?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) to (d) The Representative of Government of India has recently visited Indo-Pak border areas in J&K which have witnessed regular Cease Fire Violations (CFV) in the recent past. He has suggested measures to address some of the problems being faced by the civilian population along the border due to Cease Fire Violations.

The Government is aware of the situation prevailing in border areas on Indo-Pak border and has taken a number of measures to check ceasefire violations at the borders and to ensure the safety of the

civilians in such areas. To mitigate hardship on account of ceasefire violations/ cross border firings, the people living in villages of Jammu and Kashmir along LoC/ IB are shifted to safer places. Compensation/assistance is given to civilian victims of cross border firing along the Indo Pak border. Compensation for housing damages/losses, crop losses or livestock losses, relief for stay at Relief Campus and displacement etc. to those affected by cross border firings are also given. A proposal for construction of bunkers has also been approved by the Government recently.

To check ceasefire violations, proper defence preparedness is ensured on the International Border and immediate and effective retaliation by Indian Army and BSF Personnel is carried out. In addition, all violations of ceasefire are taken up with Pakistan authorities at the appropriate levels, through established mechanisms.

(e) Government of India is committed to bring peace in the State of Jammu and Kashmir and is also ready to hold dialogue with all the sections of society who shun the path of violence within the framework of Constitution of India. The Government regularly reviews the security situation in the State of Jammu and Kashmir and necessary directions are given from time to time. The Government has also continuously encouraged policies to mainstream the youth, including providing to employment opportunities to wean them away from militancy.